

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**Appeal No. 259 of 2012 &
I.A. Nos. 415 of 2012 & 98 of 2013**

Dated : 22nd March, 2013

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr.V.J. Talwar, Technical Member**

Punjab State Power Corporation Ltd.

...Appellant (s)

Versus

NTPC & Ors.

...Respondent (s)

Counsel for the Appellant(s): -

Counsel for the Respondent(s): Mr. M.G. Ramachandran for R.1
Mr. R.B. Sharma for R.7
Mr. S. Vallinayagam for TANGENCO
Mr. Gopal Jain
Mr. Alok Shankar for R.6

ORDER

Mr. M.G. Ramachandran takes notice in I.A. No. 98 of 2013 (Appl. for Impleadment) and seeks some time to file the reply. Accordingly, he is directed to file the same on or before 04.04.2013 after serving copy on the other side.

Post the matter on **10.04.2013.**

**(V.J. Talwar)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

ts/rkt